ANNEXURE - 3

List of Creditors of Corporate Debtor

Summary of List of claims as on January 09, 2024

Drawn for claims up to January 17, 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Summary of claims received		Summary o	of claims admitted	Amount of	Amount of claims	Amount of	Details in		
Sr.	Category of creditor	No. of claims	Amount	No. of Amount of claims admitted		contingent claims	not admitted	claims under verification	Annexure	Remarks, if any	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till January 17, 2025	
2	Unsecured financial creditors belonging to any class of creditors	0	0 0 0		0	0 0		0	2	No claims have been received till January 17, 2025	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	7,90,94,87,041	01	7,90,94,87,041	0	0	0	3	Annexure -3	
4	Unsecured financial creditors (other than financial creditors	0	0	0	0	0	0	0	4	No claims have been received till January 17, 2025	

	Total	02	7,94,87,17,040	02	7,90,94,87,041	0	0	3,92,29,999		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received til January 17, 2025
8	Operational creditors (other than Workmen and Employees and Government Ducs)	0	0	0	0	0	0	0	8	No claims have been received till January 17, 2025
7	Operational creditors (Government Dues)	1	3,92,29,999	0	0	0	0	3,92,29,999	7	Annexure -7
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till January 17, 2025
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till January 17, 2025
	belonging to any class of creditors)									



Annexure 3 List of Creditors of Corporate Debtor List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on January 09, 2024

Drawn for claims up to January 17, 2025

		Details of	f claim received	Details of claim admitted							Amou			
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security intere st	Amou nt covere d by guar antee	Wheth er related party?	% vo ting share in CoC	Amou nt of contin gent claim	nt of mutual dues,		Amount of claim under verification	Remarks , if any
1.	Omkara Assets Reconstructions Private Limited	23.01.2024	790,94,87,041	790,94,87,041	Secured	3,59,99,00,000	0	No	100	0	0	0	0	Refer Note:1
	Total		790,94,87,041	790,94,87,041		3,59,99,00,000	0			0	0	0	0	

Note 1:

- 1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 9444.52 sq. mtrs. area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- 2. Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited

Annexure 7 List of Creditors of Corporate Debtor List of Operation Creditors (Government Dues) as on January 09, 2024 Drawn for claims up to January 17, 2025

		Details of claim received		Details of claim admitted							Amount of			
Sl. No.	Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by		% voting share in CoC	Amount of contingent claim	mutual	admitted		Remarks, if any
1.	Income tax Offier-TDS- 2(3)(1) Mumbai	18-01-2024	3,92,29,999	0	Unsecured	0	0	No	0	0	0	0	3,92,29,999	
	Total		3,92,29,999	0		0	0		0	-0	0	0	3,92,29,999	

